

- (ii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the NMDC Limited, for the year 2017-18
[Placed in Library. *See* No. L.T. 7149/16/17]
- (iii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the MOIL Limited, for the year 2017-18.
[Placed in Library. *See* No. L.T. 7147/16/17]
- (iv) Memorandum of Understanding between the Government of India (Ministry of Steel) and the MSTC Limited, for the year 2017-18.
[Placed in Library. *See* No. L.T. 7145/16/17]
- (v) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Rashtriya Ispat Nigam Limited, for the year 2017-18.
[Placed in Library. *See* No. L.T. 7148/16/17]
- (vi) Memorandum of Understanding between the Government of India (Ministry of Steel) and the KIOCL Limited, for the year 2017-18.
[Placed in Library. *See* No. L.T. 7146/16/17]

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON LABOUR**

SHRI RAVI PRAKASH VERMA (Uttar Pradesh): Sir, I lay on the Table, a copy (in English and Hindi) of the Twenty-seventh Report of the Department-related Parliamentary Standing Committee on Labour on Action Taken by the Government on the Observations/ Recommendations of the Committee contained in their Nineteenth Report (Sixteenth Lok Sabha) on 'Deployment of Contract/Casual/Sanitation Workers for Perennial Nature of Jobs in MTNL' pertaining to the Ministry of Communication and Information Technology (Department of Telecommunications).

**STATEMENT OF COMMITTEE ON THE WELFARE OF SCHEDULED
CASTES AND SCHEDULED TRIBES**

श्री राजकुमार वर्मा (राजस्थान): महोदय, मैं मानव संसाधन विकास मंत्रालय (स्कूली शिक्षा और साक्षरता विभाग) के संबंध में "सरकार द्वारा संचालित विद्यालयों में मध्याह्न भोजन योजना में

अस्पृश्यता के निवारण" संबंधी तीसवें प्रतिवेदन (पन्द्रहवीं लोक सभा) पर सरकार द्वारा की गई कार्रवाई के संबंध में अनुसूचित जातियों तथा अनुसूचित जनजातियों के कल्याण संबंधी समिति के चौथे प्रतिवेदन (सोलहवीं लोक सभा) के अध्याय I और V में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की गई अंतिम कार्रवाई संबंधी विवरण की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

STATEMENTS BY MINISTERS

Status of implementation of recommendations contained in the One Hundred and Twenty-eighth Report of the Department-related Parliamentary Standing Committee on Commerce

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Sir, I make a statement regarding Status of implementation of recommendations contained in the One Hundred and Twenty-eighth Report of the Department-related Parliamentary Standing Committee on Commerce on Demands for Grants (2016-17), (Demand No. 12), pertaining to the Department of Industrial Policy and Promotion.

Status of implementation of recommendations contained in the Twenty-ninth Report of the Department-related Parliamentary Standing Committee on Coal and Steel

इस्पात मंत्रालय में राज्य मंत्री (श्री विष्णु देव साइ): महोदय, मैं इस्पात मंत्रालय की अनुदान मांगों (2017-18) के संबंध में विभाग संबंधित कोयला और इस्पात संबंधी संसदीय स्थायी समिति के उनतीसवें प्रतिवेदन में अंतर्विष्ट सिफारिशों के कार्यान्वयन की स्थिति के संबंध में वक्तव्य देता हूँ।

MOTION FOR ELECTION TO THE RUBBER BOARD

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Sir, I move the following Motion:—

"That in pursuance of clause (e) of sub-section (3) of Section 4 of the Rubber Act, 1947 (24 of 1947) read with sub-rule (1) of Rule 4 of the Rubber Rules, 1955, this House do proceed to elect, in such manner as the Chairman may direct, one Member from amongst the Members of the House to be a member of the Rubber Board."